

Patel, Shri Vithalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.
 Rao, Shri Moturu Hanumantha
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanand
 Sabu, Shri Rajni Ranjan
 Sabu, Shri Santosh Kumar
 Salaria, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kallash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukomal
 Singh, Shri K. N.
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvijit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Solanki, Shri Gopalsinh G.
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Venkataraman, Shri Tindivanam G.

Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresh
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

THE CONSTITUTION (SEVENTY-SIXTH AMENDMENT BILL, 1992—contd.

THE DEPUTY CHAIRMAN : Now we will take up the second Bill. The second Bill is a separate Bill. So, we can open the lobbies. If some Members want to go or some other Members want to go and come back ...

THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY) : Madam, only coming, not going.

SHRI DIPEN GHOSH : Madam Deputy Chairman, may I ask a question? The Finance Minister is present. In view of the statement by the Leader of the House today morning, may I know when the Finance Minister is going to make a statement?

SHRI GURUDAS DAS GUPTA : Madam, there was a concrete assurance from Mr. Chavan, the Leader of the House

4.00 P. M. He said that he will try to consult the Finance Minister. He is here. I wish the Finance Minister gives his reaction. (*Interruptions*)

THE DEPUTY CHAIRMAN : Order please. The Finance Minister is here as Member of this House in his capacity vote on the Constitution (Amendment) Bills. On the assurance (*Interruption*)

Just a minute. Don't stop me. In regard to the assurance that the Leader gave in the House, after the Constitution (Amendment) Bills are over, then you may raise it. Let me finish this first. (*Interruptions*)

Now I am putting the Constitution (Seventy-sixth Amendment) Bill, 1992 to vote. The question is :

"That the Bill further to amend the Constitution of India, be taken into consideration."

The House divided

THE DEPUTY CHAIRMAN :

AYES — 148

Noes — Nil

"AYES"—148

Agarwal, Shri Ramdas
 Ahluwalia, Shri S. S.
 Ahmad, Dr. Z. A.
 Alia, Kumari
 Alva, Shrimati Margaret
 Antony, Shri A. K.
 Azad, Shri Ghulam Nabi
 Azmi, Maulana Obaidullah Khan
 Baby, Shri M. A.
 Bagrodia, Shri Santosh
 Balaram, Shri N. E.
 Balbir Singh, Shri
 Barongpa, Shri Sushil
 Basu Ray, Shri Sunil
 Beka! Utsahi, Shri
 Bhandare, Shri Murlidhar Chandrakant
 Bhardwaj, Shri Hansraj
 Bhatia, Shri Madan
 Bhatt, Shri Jitendrabhai Labhshanker
 Birla, Shri Krishna Kumar
 Buragohain, Shri Bhadreswar
 Champuria, Shri Shivrassad
 Chaturvedi, Shri Bhuvnesh
 Chavan, Shri S. B.
 Chowdhary, Ram Sewak
 Chowdhri, Shri A. S.

Chowdhury Hari Singh
 Chowdhury, Shrimati Renuka
 Das, Shrimati Mira
 Das Gupta, Shri Gurudas
 Desai, Shri Jagesh
 Dhawan, Shri R. K.
 Dronamraju, Shri Satyanarayana
 Faguni Ram, Dr.
 Fernandes, Shri John F.
 Fotedar, Shri Makhan Lal
 Gandhi, Shri Raj Moban
 Gautam, Shri Anand Prakash
 Ghosh, Shri Dipen
 Ghufraan Azam, Shri
 Giriprasad, Shri N.
 Goswami, Shri Ramnarayan
 Gurupadaaswamy, Shri M. S.
 Hanumanthappa, Shri H.
 Hashim, Shri M. M.
 Hashmi, Shri Shamim
 Hiphci, Shri
 Iqbal Singh, Shri
 Jacob, Shri M. M.
 Jadhav, Shri Vitthalrao Madhavrao
 Jagir Singh, Shri
 Jani, Shri Jagadish
 Jayadevappa, Shri K. R.
 Jogi, Shri Ajit P. K.
 Kailashpati, Shrimati
 Kalita, Shri Bhubaneswar
 Kalmadi, Shri Suresh
 Kesri, Shri Sitaram
 Khaparde, Miss Saroj
 Khatun, Kumari Sayeeda
 Korwar, Shri Gundappa
 Krishnan, Shri G. Y.
 Lenka, Shri Kohnu Charan
 Madhavan, Shri S.
 Mahendra Prasad, Shri
 Maheshwar Singh, Shri
 Maheshwari, Shrimati Sarala

Majumdar, Shri Sudhir Ranjan
 Malaviya, Shri Radhakishan
 Malaviya, Shri Satya Prakash
 Manmohan Singh, Shri
 Masodkar, Shri Bhaskar Annaji
 Matang Singh, Shri
 Mathur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Meena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri
 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri V.
 Natarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
 Padmanabham, Shri Mentay
 Palaniyandi, Shri M.
 Pande, Shri Bishambhar Nath
 Pandey, Shrimati Manorata
 Pandey, Dr. Ratnakar
 Panwar, Shri B. L.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chotubhai
 Patel, Shri Vithalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.
 Rao, Shri Moturu Hanumantha
 Rao, Shri V. Rajeshwar
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanand

Sahu, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Salaria, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kallash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Babin, Shrimati
 Sen, Shri Sukomal
 Shah, Shri Viren J.
 Singh, Shri K. N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvijit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Upendra, Shri P.
 Venkataraman, Shri Tiudivanam G.
 Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresh
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

THE DEPUTY CHAIRMAN : We shall now take up clause-by-clause consideration of the Bill. The question is :

"That Clause 2 stand part of the Bill."

The House divided

THE DEPUTY CHAIRMAN :

Ayes—149

Noes—Nil

"AYES"—149

Agarwal, Shri Ramdas
 Ahluwalia, Shri S. S.
 Ahmad, Dr. Z. A.
 Alla, Kumari
 Alva, Shrimati Margaret
 Ambedkar, Shri Prakash Yashwant
 Antony, Shri A. K.
 Azad, Shri Ghulam Nabi
 Azmi, Maulana Obaidullah Khan
 Baby, Shri M. A.
 Bagrodia, Shri Santosh
 Bajaram, Shri N. E.
 Balbir Singh, Shri
 Barongpa, Shri Sushil
 Basu Ray, Shri Sunil
 Bekal Utsahi, Shri
 Bhandare, Shri Murlidhar Chandrakant
 Bhardwaj, Shri Hansraj
 Bhatia, Shri Madan
 Bhatt, Shri Jitendrabhai Labhshanker
 Birla, Shri Krishna Kumar
 Buragohain, Shri Bhadreswar
 Chanpuria, Shri Shivprasad
 Chaturvedi, Shri Bhuvnesh
 Chavan, Shri S. B.
 Chowdhary, Ram Sewak
 Chowdhri, Shri A. S.
 Chowdhry Hari Singh
 Chowdhury, Shrimati Renuka
 Das, Shrimati Mira

Das Gupta, Shri Gurudas
 Desai, Shri Jagesh
 Dhawan, Shri R. K.
 Dronamraju, Shri Satyanarayana
 Faguni Ram, Dr.
 Fernandes, Shri John F.
 Fotedar, Shri Makhan Lal
 Gandhi, Shri Raj Mohan
 Gautam, Shri Anand Prakash
 Ghosh, Shri Dipen
 Ghufraan Azam, Shri
 Giriprasad, Shri N.
 Goswami, Shri Ramnarayan
 Gurupadaswamy, Shri M. S.
 Hanumanthappa, Shri H.
 Hashim, Shri M. M.
 Hashmi, Shri Shamim
 Hiphei, Shri
 Iqbal Singh, Shri
 Jacob, Shri M. M.
 Jadhav, Shri Vitthalrao Madhavrao
 Jagir Singh, Shri
 Jani, Shri Jagadish
 Jayadevappa, Shri K. R.
 Jogi, Shri Ajit P. K.
 Kailashpati, Shrimati
 Kalita, Shri Rhubaneswar
 Kalmadi, Shri Suresh
 Kesri, Shri Sitaram
 Khaparde, Miss Saroj
 Khatun, Kumari Sayeeda
 Korwar, Shri Gundappa
 Krishnan, Shri G. Y.
 Lenka, Shri Kalmu Charan
 Madhavan, Shri S.
 Mahendra Prasad, Shri
 Maheshwar Singh, Shri
 Maheshwari, Shrimati Sarala
 Majumdar, Shri Sudhir Ranjan
 Malaviya, Shri Radhakishan
 Malaviya, Shri Satya Prakash

Manmohan Singh, Shri
 Masodkar, Shri Bhaskar Annaji
 Matang Singh, Shri
 Mathur, Shri Maumohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Mcena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri
 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri V.
 Natarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
 Padmanabham, Shri Mentay
 Palaniyandi, Shri M.
 Pande, Shri Bishambhar Nath
 Pandey, Shrimati Manorama
 Pandey, Dr. Ratnakar
 Panwar, Shri B. L.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chhotubhai
 Patel, Shri Vithalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Theunala Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.
 Rao, Shri Moturu Hanumantha
 Rao, Shri V. Rajeshwar
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanand
 Sahn, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Salaria, Shri Shabbir Ahmad

Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kailash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukomal
 Shah, Shri Viren J.
 Singh, Shri K. N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvijit P.
 Single, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Thria, Kumari Sushila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Upendra, Shri P.
 Venkataraman, Shri Tindivanam G.
 Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresh
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 1, as amended was added to the Bill.

THE DEPUTY CHAIRMAN : The question is :

The Clause 2 stand part of the Bill.

The House divided

THE DEPUTY CHAIRMAN :

Ayes — 149

"Noes"—Nil

"AYES"—149

Agarwal, Shri Ramdas
 Ahluwalia, Shri S. S.
 Ahmad, Dr. Z. A.
 Ali, Kumari
 Alva, Shrimati Margaret
 Ambedkar, Shri Prakash Yashwant
 Antony, Shri A. K.
 Azad, Shri Ghulam Nabi
 Azmi, Maulana Obaidullah Khan
 Baby, Shri M. A.
 Bagrodia, Shri Santosh
 Balaram, Shri N. E.
 Balbir Singh, Shri
 Barongpa, Shri Sushil
 Basu Ray, Shri Sunil
 Bekal Utsahi, Shri
 Bhandare, Shri Murlidhar Chandrakant
 Bhardwaj, Shri Hansraj
 Bhatia, Shri Madan
 Bhatt, Shri Jitendrabhai Labhshanker
 Birla, Shri Krishna Kumar
 Buragohain, Shri Bhadreswar
 Champuria, Shri Shivprasad
 Chaturvedi, Shri Bhuvnesh
 Chavan, Shri S. B.
 Chowdhary, Ram Sewak

Chowdhri, Shri A. S.
 Chowdhry Hari Singh
 Chowdhury, Shrimati Renuka
 Das, Shrimati Mira
 Das Gupta, Shri Gurudas
 Desai, Shri Jagesh
 Dhawan, Shri R. K.
 Dronamraju, Shri Satyanarayana
 Faguni Ram, Dr.
 Fernandes, Shri John F.
 Fotedar, Shri Makhan Lal
 Gandhi, Shri Raj Mohan
 Gautam, Shri Anand Prakash
 Ghosh, Shri Dipen
 Ghufraan Azam, Shri
 Giriprasad, Shri N.
 Goswami, Shri Ramnarayan
 Gurupadaswamy, Shri M. S.
 Hanumanthappa, Shri H.
 Hashim, Shri M. M.
 Hashmi, Shri Shamim
 Hiphei, Shri
 Iqbal Singh, Shri
 Jacob, Shri M. M.
 Jadhav, Shri Vitthalrao Madhavrao
 Jagir Singh, Shri
 Jani, Shri Jagadish
 Jayadevappa, Shri K. R.
 Jogi, Shri Ajit P. K.
 Kallashpati, Shrimati
 Kalita, Shri Bhubaneswar
 Kalmadi, Shri Suresh
 Kesri, Shri Sitarani
 Khaparde, Miss Saroj
 Khatun, Kumari Sayeeda
 Korwar, Shri Gundappa
 Krishnan, Shri G. Y.
 Lenka, Shri Kalnu Charan
 Madhavan, Shri S.
 Mahendra Prasad, Shri
 Maheshwar Singh, Shri
 Maheshwari, Shrimati Sarala

Majumdar, Shri Sudhir Ranjan
 Malaviya, Shri Radhakishan
 Malaviya, Shri Satya Prakash
 Mannohan Singh, Shri
 Masodkar, Shri Bhaskar Annaji
 Matang Sing, Shri
 Mathur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Meena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri
 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri V.
 Natarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
 Padmanabham, Shri Mentay
 Palaniyandi, Shri M.
 Pande, Shri Bishambhar Nath
 Pandey, Shrimati Manorama
 Pandey, Dr. Ratnakar
 Panwar, Shri B. L.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chotubhai
 Patel, Shri Vitthalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.
 Rao, Shri Moturu Hanumantha
 Rao, Shri V. Rajeshwar
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanand

Sahu, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Salaria, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kailash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukomal
 Shah, Shri Viren J.
 Singh, Shri K. N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvijit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Upendra, Shri P.
 Venkateraman, Shri Tindivanam G.
 Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresb
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 3 was added to the Bill

Clause 1 (Short title and Commencement)

SHRI K. VIJAYA BHASKARA REDDY : Madam, I move;

"That at page 1, line 3, for the word 'Seventy-sixth' the word 'Seventy-first' be substituted."

The question was put and the motion was adopted

THE DEPUTY CHAIRMAN : I shall now put clause 1, as amended, to vote.

The question is :

"That clause 1, as amended, stand part of the Bill."

The House divided

THE DEPUTY CHAIRMAN :

Ayes -- 149

Noes -- NIL

"AYES"—149

Agarwal, Shri Ramdas

Ahluwalia, Shri S. S.

Ahmad, Dr. Z. A.

Alia, Kumari

Alva, Shrimati Margaret

Ambedkar, Shri Prakash Yashwant

Antony, Shri A. K.

Azad, Shri Ghulam Nabi

Azmi, Maulana Obaidullah Khan

Baby, Shri M. A.

Bagrodia, Shri Santosh

Balaram, Shri N. E.

Balbir Singh, Shri

Barongpa, Shri Sushil

Basu Ray, Shri Sunil

Bekal Utsahi, Shri

Bhandare, Shri Murtidhar Chandrakant

Bhardwaj, Shri Hansraj

Bhatia, Shri Madan

Bhatt, Shri Jitendrabhai Labhshanker

Birla, Shri Krishna Kumar

Buragohain, Shri Bhadreswar

Chanpuria, Shri Shivprasad

Chaturvedi, Shri Bhuvnesh

Chavan, Shri S. B.

Chowdhary Ram Sewak

Chowdhry, Shri A. S.

Chowdhry Hari Singh

Chowdhury, Shrimati Renuka

Das, Shrimati Mira

Das Gupta, Shri Gurudas

Desai, Shri Jagesh

Dhawan, Shri R. K.

Dronamraju, Shri Satyanarayana

Faguni Rani, Dr.

Fernandes, Shri John F.

Fotedar, Shri Makhan Lal

Gandhi, Shri Raj Mohan

Gautam, Shri Anand Prakash

Ghosh, Shri Dipen

Chauhan Azam, Shri

Giriprasad, Shri N.

Goswami, Shri Ramnarayan

Gurupadaswamy, Shri S. M.

Hanumanthappa, Shri H.

Hashim, Shri M. M.

Hashmi, Shri Shamlin

Hiplici, Shri

Iqbal Singh, Shri

Jacob, Shri M. M.

Jadhav, Shri Vitthalrao Madhavrao

Jagir Singh, Shri

Jani, Shri Jagadish

Jayadevappa, Shri K. R.

Jogi, Shri Ajit P. K.

Kallashpati, Shrimati

Kalita, Shri Bhubaneswar

Kalmadi, Shri Suresh

Kesri, Shri Sitaram

Khaparde, Miss Saroj

Khatun, Kumari Sayeeda

Korwar, Shri Gundappa
 Krishnan, Shri G. Y.
 Lenka, Shri Kahnu Charan
 Madhavan, Shri S.
 Mahendra Prasad, Shri
 Maheshwar Singh, Shri
 Maheshwari, Shrimati Sarala
 Majumdar, Shri Sudhir Ranjan
 Malaviya, Shri Radhakishan
 Malaviya, Shri Satya Prakash
 Manmohan Singh, Shri
 Masodkar, Shri Bhaskar Annaji
 Matang Singh, Shri
 Mathur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Meena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri
 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri V.
 Natarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
 Padmanabham, Shri Mentay
 Palaniyandi, Shri M.
 Pande, Shri Bishambhar Nath
 Pandey, Shrimati Manorama
 Pandey, Dr. Ratnakar
 Panwar, Shri B. L.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chotubhai
 Patel, Shri Vithalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Ragbavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.

Rao, Shri Moturu Hanumantha
 Rao, Shri V. Rajeshwar
 Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jalpal
 Sahay, Shri Dayanand
 Sahu, Shri Rajni Ranjan
 Sahu, Shri Santosh Kumar
 Salaria, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadi, Prof. I. G.
 Sarang, Shri Kailash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Babu, Shrimati
 Sen, Shri Sukomal
 Shah, Shri Viren J.
 Singh, Shri K. N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvijit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Upendra, Shri P.
 Venkataraman, Shri Tindivanam G.
 Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt

Yadav, Shri Ram Naresh
Yadav, Shri Ranjan Prasad
Yadava, Shri Bal Ram Singh
Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 1, as amended, was added to the Bill

THE DEPUTY CHAIRMAN: The question is :

"That the Enacting Formula and the Title stand part of the Bill."

The House divided

THE DEPUTY CHAIRMAN:

Ayes — 149

Noes — Nil

"AYES"—149

Agarwal, Shri Ramdas
Ahluwalia, Shri S. S.
Ahmad, Dr. Z. A.
Alla, Kunari
Alva, Shrimati Margaret
Ambedkar, Shri Prakash Yashwant
Antony, Shri A. K.
Azad, Shri Ghulam Nabi
Azmi, Maulana Obaidullah Khan
Baby, Shri M. A.
Bagrodia, Shri Santosh
Balaram, Shri N. E.
Balbair Singh, Shri
Barongpa, Shri Sushil
Basu Ray, Shri Sunil
Bekal Utsahi, Shri
Bhandare, Shri Murlidhar Chandrakant
Bhardwaj, Shri Hansraj
Bhatia, Shri Madan
Bhatt, Shri Jitendrabhai Labhshanker
Birla, Shri Krishna Kumar

Buragohain, Shri Bhadreswar
Chaupuria, Shri Shivprasad
Chaturvedi, Shri Bhuvnesh
Chavan, Shri S. B.
Chowdhary, Ram Sewak
Chowdhri, Shri A. S.
Chowdhry Hari Singh
Chowdhury, Shrimati Renuka
Das, Shrimati Mira
Das Gupta, Shri Gurudas
Desai, Shri Jagesh
Dhawan, Shri R. K.
Dronamraju, Shri Satyanarayana
Faguni Ram, Dr.
Fernandes, Shri John F.
Fotedar, Shri Makhan Lal
Gandhi, Shri Raj Mohan
Gautam, Shri Anand Prakash
Ghosh, Shri Dipen
Ghufran Azam, Shri
Giriprasad, Shri N.
Goswami, Shri Ramnarayan
Gurupadarwamy, Shri M. S.
Hanumanthappa, Shri H.
Hashim, Shri M. M.
Hashmi, Shri Shamin
Hiphei, Shri
Iqbal Singh, Shri
Jacob, Shri M. M.
Jadhav, Shri Vithalrao Madhavrao
Jagir Singh, Shri
Janl, Shri Jagadish
Jayadevappa, Shri K. R.
Jogi, Shri Ajit P. K.
Kailashpati, Shrimati
Kalita, Shri Bhubaneswar
Kalmadi, Shri Suresh
Kesri, Shri Sitaram
Khaparde, Miss Saroj
Khatun, Kumari Sayeeda
Korwar, Shri Gundappa
Krishnan, Shri G. Y.

Lenka, Shri Kabin Charan
 Madhavan, Shri S.
 Maheshwar Singh, Shri
 Maheshwari, Shrimati Sarala
 Majumdar, Shri Sudhir Ranjan
 Malaviya, Shri Radhakrishnan
 Malaviya, Shri Satya Prakash
 Manmohan Singh, Shri
 Masodkar, Shri Bhaskar Anand
 Matang Singh, Shri
 Mathur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Meena, Shri Dhuleshwar
 Mishra, Shri Shiv Pratap
 Mohammad Yunus, Shri
 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
 Morarka, Shri Kamal
 Nallasivan, Shri A.
 Narayanasamy, Shri V.
 Natarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
 Padmanabham, Shri Mentay
 Palaniyandi, Shri M.
 Pande, Shri Bishambhar Nath
 Pandey, Shrimati Manorama
 Pandey, Dr. Ratnakar
 Panwar, Shri B. L.
 Parmar, Shri Rajubhai A.
 Patel, Shri Chotubhai
 Patel, Shri Vilhalbhai M.
 Pillai, Shri Ramachandran
 Pillai, Shri Thennala Balakrishna
 Poddar, Dr. R. K.
 Puglia, Shri Nareish
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.
 Rao, Shri Moturu Hanumantha
 Rao, Shri V. Rajeshwar

Ratan Kumari, Shrimati
 Reddy, Shri G. Prathapa
 Reddy, Dr. Narreddy Thulasi
 Reddy, Shri S. Jaipal
 Sahay, Shri Dayanand
 Sabu, Shri Rajul Ranjan
 Sahu, Shri Santosh Kumar
 Salaria, Shri Shabbir Ahmad
 Salve, Shri N. K. P.
 Samantaray, Shri Pravat Kumar
 Sanadl, Prof. I. G.
 Sarang, Shri Kallash Narain
 Sarma, Shrimati Basanti
 Satchidananda, Shri
 Satya Bahin, Shrimati
 Sen, Shri Sukomal
 Shah, Shri Viren J.
 Singh, Shri K. N.
 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
 Singh, Shri Shankar Dayal
 Singh, Shri Surender
 Singh, Shri Vishvijit P.
 Singla, Shri Surinder Kumar
 Sinha, Shrimati Kamla
 Sreedharan, Shri Arangil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
 Thakur, Shri Rameshwar
 Thakur, Shri Surendra Singh
 Tiria, Kumari Sushila
 Trivedi, Shri Dineshbhai
 Tyagi, Shri Shanti
 Upendra, Shri P.
 Veukataraman, Shri Tindivanam G.
 Verma, Shri Ashok Nath
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Nareish
 Yadav, Shri Ranjan Prasad

Yadava, Shri Bal Ram Singh

Yonggam, Shri Nyodek

"NOES"—NIL

The motion was carried by a majority of the total membership of the House and by majority of not less than two-thirds of the Members present and voting.

The Enacting Formula and the Title were added to the Bill

SHRI K. VIJAYA BHASKARA REDDY : Madam, I beg to move :

"That the Bill, as amended, be passed."

THE DEPUTY CHAIRMAN : I shall now put the motion to vote.

The question is :

"That the Bill as amended be passed."

The House divided.

THE DEPUTY CHAIRMAN :

Ayes—149

"Noes"—Nil

Agarwal, Shri Ramdas

Ahluwalia, Shri S. S.

Ahmad, Dr. Z. A.

Alia, Kumari

Alva, Shrimati Margaret

Ambedkar, Shri Prakash Yashwant

Antony, Shri A. K.

Azad, Shri Ghulam Nabi

Azmi, Maulana Obaidullah Khan

Baby, Shri M. A.

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Barongpa, Shri Sushil

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Bekal Utsahi, Shri

Bhandare, Shri Murlidhar Chandrakant

Bhardwaj, Shri Hansraj

Bhatia, Shri Madan

Bhatt, Shri Jitendrabhai Labhshanker

Birla, Shri Krishna Kumar

Buragohain, Shri Bhadreswar

Chandpuria, Shri Shivprasad

Chaturvedi, Shri Bhuvnesh

Chavan, Shri S. B.

Chowdhary, Ram Sewak

Chowdhri, Shri A. S.

Chowdhury Hari Singh

Chowdhury, Shrimati Renuka

Das, Shrimati Mira

Das Gupta, Shri Gurudas

Desai, Shri Jagesh

Dhawan, Shri R. K.

Dronamraju, Shri Satyanarayana

Dubey, Shri Bindeshwari

raguini Ram, Dr.

Fernandes, Shri John F.

Fotedar, Shri Makhan Lal

Gandhi, Shri Raj Mohan

Gautam, Shri Anand Prakash

Ghosh, Shri Dipen

Ghufran Azam, Shri

Giriprasad, Shri N.

Goswami, Shri Ramnarayan

Gurupadaswamy, Shri M. S.

Hanumanthappa, Shri H.

Hashim, Shri M. M.

Hashmi, Shri Shamim

Hippe, Shri

Iqbal Singh, Shri

Jacob, Shri M. M.

Jadhav, Shri Vitthalrao Madhavrao

Jagir Singh, Shri

Jani, Shri Jagadish

Jayadevappa, Shri K. R.

Jogi, Shri Ajit P. K.

Kailashpati, Shrimati

Kalita, Shri Bhubaneswar

Kalmadi, Shri Suresh

Kesri, Shri Sitaram

Khaparde, Miss Saroj

Khatun, Kumari Sayeeda

Korwar, Shri Gundappa
 Krishnan, Shri G. Y.
 Lenka, Shri Kahnu Charan
 Madhavan, Shri S.
 Maheshwar Singh, Shri
 Maheshwari, Shrimati Sarala
 Majumdar, Shri Sudhir Ranjan
 Malaviya, Shri Radhakishan
 Malaviya, Shri Satya Prakash
 Manmohan Singh, Shri
 Masodkar, Shri Bhaskar Annaji
 Matang Singh, Shri
 Mathur, Shri Manmohan
 Mazumdar, Shri Tara Charan
 Md. Salim, Shri
 Meena, Shri Dhuleshwar
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 Mohammed Afzal alias Meem Afzal, Shri
 Mohanty, Shri Sarada
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 Natarajan, Shrimati Jayanthi
 Pachouri, Shri Suresh
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 Poddar, Dr. R. K.
 Puglia, Shri Naresh
 Raghavji, Shri
 Rahman, Shri Mohd. Khaleelur
 Ramachandran, Shri S. K. T.
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 Sarma, Shrimati Basanti
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 Satya Bahin, Shrimati
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 Shah, Shri Viren J.
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 Singh, Shrimati Pratibha
 Singh, Dr. Rudra Pratap
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 Singla, Shri Surinder Kumar
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 Sreedharan, Shri Araugil
 Swaminathan, Shri G.
 Swamy, Shri Subramanian
 Thakur, Prof Chandresh P.
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 Thakur, Shri Surendra Singh
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 Upendra, Shri P.
 Venkataraman, Shri Tindivanam G.
 Verma, Shri Ashok Nath
 Verma, Shri Kapil
 Verma, Shrimati Veena
 Vincent, Shri M.
 Yadav, Shri Ish Dutt
 Yadav, Shri Ram Naresh
 Yadav, Shri Ranjan Prasad
 Yadava, Shri Bal Ram Singh
 Yonggam, Shri Nyodek

"Noes"—Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The Enacting Formula and the Title were added to the Bill.

SHRI K. VIJAYA BHASKARA REDDY : Madam, I beg to move :

"That the Bill, as amended, be passed."

THE DEPUTY CHAIRMAN : I shall now put the motion to vote.

The question is :

"That the Bill, as amended, be passed."

The House divided

THE DEPUTY CHAIRMAN :

Ayes—149

Noes—Nil

Agarwal, Shri Ramdas
Ahluwalia, Shri S. S.
Ahmad, Dr. Z. A.
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Balbir Singh, Shri
Barongpa, Shri Sushil
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Bekal Utsahi, Shri
Bhandare, Shri Murlidhar Chandrakant
Chardwaj, Shri Hansraj
Bhatia, Shri Madan
Bhatt, Shri Jitendrabhai Labhshanker
Birla, Shri Krishna Kumar
Buragobain, Shri Bhadreswar
Champuria, Shri Shivprasad
Chaturvedi, Shri Bhuvnesh
Chavan, Shri S. B.
Chowdhary Ram Sewak
Chowdhri, Shri A. S.
Chowdhary, Hari Singh
Chowdhary, Shrimati Renuka
Das, Shrimati Mira
Das Gupta, Shri Gurudas

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Desai, Shri Jagesh
Dhawan, Shri R. K.
Dronamraju, Shri Satyanarayana
Dubey, Shri Bindeshwari
Faguni Ram, Dr.
Fernandes, Shri John F.
Fotedar, Shri Makhan Lal
Gandhi, Shri Raj Mohan
Gautam, Shri Anand Prakash
Ghosh, Shri Dipen
Ghufran Azam, Shri
Giriprasad, Shri N.
Goswami, Shri Ramnarayan
Gurupadaswamy, Shri M. S.
Hanumanthappa, Shri H.
Hashim, Shri M. M.
Hashmi, Shri Shamim
Hiphel, Shri
Iqbal Singh, Shri
Jacob, Shri M. M.
Jadhav, Shri Vithalrao Madhavrao
Jagir Singh, Shri
Jani, Shri Jagdish
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Khaparde, Miss Saroj
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Korwar, Shri Gundappa
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Malaviya, Shri Radhakishan
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"Noes"—Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

RE-CRASH IN SHARE MARKET IN THE COUNTRY—contd.

THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY) : Madam, the Finance Minister is here. He was to make a statement today (*Interruptions*)

SHRI SURESH KALMADI (Maharashtra) : Madam, the Finance Minister is here. hTe whole day we had been demanding that he should make a statement (*Interruptions*) He cannot go away now. It is disrespect to the House (*Interruptions*) The whole day we have been demanding that he should make a statement. (*Interruptions*) Please summon the Finance Minister. It is a very important issue. Let him not show disrespect to the House (*Interruptions*)

SHRI S. JAIPAL REDDY : Madam, today morning the Leader of the House made a promise that the Finance Minister would be coming and making a statement in the House. What happened to that? (*Interruptions*)

SHRI DIPEN GHOSH (West Bengal) : Madam, the Leader of the House made a solemn assurance. What happened to that? (*Interruptions*) That means his assurance cannot be taken seriously? (*Interruptions*)

SHRI S. JAIPAL REDDY : Madam, the Leader of the House made a solemn assurance. What happened to it? (*Interruptions*) Madam, what is happening? Do we have a Government here? (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : I have conveyed the sentiments of the Members to the Finance Minister and he is collecting information (*Interruptions*)

THE DEPUTY CHAIRMAN : Mr. Jacob is saying something. Let us hear what Mr. Jacob has to say (*Interruptions*)

SHRI M.M. JACOB : Madam, I have conveyed the sentiments of the House to the Finance Minister. He is getting the information (*Interruptions*) He is collecting the information (*Interruptions*) He will collect the information (*Interruptions*)

SHRI SURESH KALMADI : At what time will the statement be made? I want the statement today itself (*Interruptions*) We want to know what is being done (*Interruptions*)

SHRI DIPEN GHOSH : Madam, the House cannot be taken for a ride (*Interruptions*)

THE DEPUTY CHAIRMAN : O.K. (*Interruptions*) Just a minute (*Interruptions*) Let me speak first (*Interruptions*)

SHRI SURESH KALMADI : Madam, the whole day we have been demanding a statement and it is a very serious matter. We want a statement now (*Interruptions*)

THE DEPUTY CHAIRMAN : O.K. Let him ask him (*Interruptions*) You can get agitated after I ask him also. Let me get the information from him. Who stop you from getting angry? Let me first get myself satisfied.

SHRI M.M. JACOB : Whatever happened this morning, reminding for information